

different parts of the country and since 1980-81, 9 expos have been held which have resulted in a total sale of Rs. 41 crores.

The National Handloom Development Corporation, which has been registered and which is expected to start working shortly is expected to help the handloom industry through procurement and supply of inputs to the handloom sector and providing marketing support.

A third Institute of Handloom Technology, has started functioning at Gauhati from September, 1982 in order to give exclusive attention to the development of the handloom fabrics produced in North Eastern India.

(b) There are no proposals of special schemes now under the consideration of the Government.

Proposed Circle of SBI in Bangalore

2293. SHRI A. NEELALOHI-THADASAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the resolution passed by the Central Committee of the State Bank of India Officers Association (Madras Circle) at Madras on 24th and 25th October, 1982 requesting not to form the proposed Bangalore Circle including branches in Kerala ; and

(b) if so, the details of the resolution and action taken by Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :
(a) and (b) . Government has received copy of a resolution stated to have been passed by the Central Committee of the State Bank of India Officers Association (Madras Circle) at Madras on 24th and 25th October, 1982 urging the management of the State Bank of India "to take into account the strong feelings of the officers of the bank, working in Kerala branches and to desist from any move to formulate proposed Bangalore Circle including branches in Kerala." The resolution also mentions inter-alia that till an administrative Circle for the State of Kerala is viable, the officers working in Kerala branches should be allowed to continue with the existing Madras Circle with Head-quarters at Madras.

No decision has so far been taken regarding opening of a local head office of the State Bank of India at Bangalore. The proposal involves various aspects which require careful and detailed examination.

Deposits in Nationalised banks

2294. SHRI ZAINUL BASHER : Will the Minister of FINANCE be pleased to state:

(a) the amount of deposit in each nationalised bank in each State and Union Territory as on date ; and

(b) the amount of loans and advances to industry, commerce, agriculture and priority sectors by each nationalised bank in each State and Union Territory during the last one year ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :
(a) and (b) . Readily available information as per the scheme of data